

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 1

C.P. (IB) No. 258/Chd/Hry/2022

**IN THE MATTER OF:**

Drilltech Engineers Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

DLF Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC 2016

**Order delivered on 03.07.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Aalok Jagga, Advocate  
Mr. APS Madaan, Advocate  
Ms. Gulsukh Kaur, Advocate

For the Respondent : Mr. Anand Chhibbar, Senior Advocate  
Mr. Vaibhav Sahni, Advocate  
Ms. Swati Vashisth, PCA

**ORDER**

At the joint request of learned counsels for the parties, list the matter for argument on 06.08.2024 in supplementary list.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

SM

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**